(c) by when the University is likely to be established in the State?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) No, Sir.

(b) and (c) Does not arise.

Planning to convert ports into corporate entities

1577. PROF. M.V. RAJEEV GOWDA: Will the Minister of SHIPPING be please to state:

- (a) whether the Ministry is planning to convert ports owned by the Indian Government into corporate entities;
 - (b) if so, the details thereof;
- (c) whether the Ministry intends to continue the provision of seats on the board of directors for unions post corporatisation of ports;
 - (d) if so, the details thereof;
- (e) whether the Ministry is taking any measure to ensure that the union and labourers' interests are not compromised as a result of corporatisation of ports; and
 - (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) to (f) Corporatisation of Major Ports has certain benefits such as raising of financial resources from the market for development, accountability and disclosure norms, faster decision making and flexibility to enable them to compete with the dynamics of the market both domestic and global. Any change in institutional structure of the Major Ports will be done with the overall interests of various stakeholders including the labour in mind.

Schemes for promotion of small ship building

1578. SHRI K. N. BALAGOPAL: Will the Minister of SHIPPING be pleased to state:

- (a) whether Government has schemes to promote inland water ways transport;
- (b) if so, the details thereof;
- (c) whether Government has schemes to promote small ship building; and